

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.70/99

DATE OF ORDER : 11.3.1999

Between :-

V.Chandramouli

... Applicant

And

Union of India rep. by

1. Chief Post Master General,
A.P.Circle, Hyderabad.
2. Post Master General, Kurnool Region,
Kurnool.
3. The Superintendent of Post Offices,
Cuddapah Division, Cuddapah.

... Respondents

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Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri V.Vinod Kumar, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)


(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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... 2.

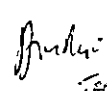
O R D E R

Sri D.Subrahmanyam for Sri K.S.R.Anjaneyulu,
learned counsel for the applicant mentions that in view of
the fact that the applicant's case is likely to be decided ^{to} shortly
by the Department, he is not interested ⁱⁿ to prosecute ^{ing} the
O.A. any further. Hence this O.A. is disposed of as having
been withdrawn. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 11th March, 1999.
Dictated in Open Court.


1999

avl/

Copy to:

1. HDHNI ✓
2. HHRP M(A)
3. HBSJP M(J)
4. D.R. (A) ✓
5. SPARE ✓

24/3/99 ✓
1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (J)

DATED: 11/3/99

ORDER / JUDGEMENT

MA./RA./CP.No.

IN

O.A. NO.

70/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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